

<u>Other Expenditures</u>	<u>Class I cities</u>	<u>Other Areas</u>
(e) Washing charges p.s.	100 p.a.	100 p.a.
(f) Books & Stationery : (Per student)		
Primary	200 p.a.	200 p.a.
Secondary	300 p.a.	300 p.a.
(g) Games & Sports materials	5,000 p.a.	5,000 p.a.
(h) Excursion	10,000 p.a.	10,000 p.a.
(i) Conveyance & TA for Staff	5,000 p.a.	5,000 p.a.
(j) Water & Electricity charges	5,000 p.a.	5,000 p.a.
(k) Contingencies including	10,000 p.a.	10,000 p.a.
<u>Office Maintenance</u>		
(l) Cooking charges/fuel	10,000 p.a.	10,000 p.a.
(m) Audit Fees	2,500 p.a.	2,500 p.a.

[English]

Oil Exploration

3921. SHRI R. SURENDER REDDY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Oil and Natural Gas Corporation has recently signed a number of Memoranda of Understanding with foreign countries for undertaking oil exploration in various countries;

(b) if so, the details thereof indicating inter-alia the countries wherein the exploration work is proposed to be undertaken;

(c) the financial implications of the collaborations in foreign countries;

(d) whether the ONGC has also invited offers from foreign oil majors for collaboration in oil exploration in new oil fields in the country; and

(e) if so, the details thereof indicating the additional quantity of oil likely to be produced through the joint collaborations?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b) During 1995 ONGC Videsh Ltd., a wholly owned subsidiary of ONGC, has signed MOUs with National Iranian Oil Company in April, 1995 and Enserch India Inc. Texas, USA in June, 1995, for formation of joint venture company for exploration and development of hydrocarbons in India and other countries. No specific countries have been identified as on date.

(c) Does not arise, as no specific projects have been identified as yet.

(d) No, Sir.

(e) Does not arise.

Monitoring of Water Flow

3922. PROF. UMMAREDDY VENKATESWARLU :

SHRI S. M. LALJAN BASHA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Central Water Commission is monitoring the water flow of river Godavari in Andhra Pradesh;

(b) if so, the quantum of water flowing in the river during the last three years and current year, Season-wise;

(c) whether any flood protection works across river Godavari are planned and sent by the Government of Andhra Pradesh to the Union Government for approval; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :
(a) Yes, Sir.

(b) The quantum of water flowing in the river Godavari during the last three years and the current year; seasonwise in million cubic meter is as under :-

Year	Monsoon (June to November)	Non-monsoon (December to May)	Total
1991-92	66,016	5,571	71,587
1992-93	82,461	4,476	86,937
1993-94	54,306	3,863	58,169
Current Year (1994-95)	1,29,498	8,351	1,37,849

(c) and (d) Government of Andhra Pradesh has sent one flood management scheme on Godavari to the Centre for appraisal in November, 1995. The scheme envisages diverting the flow of Kovvada Calva stream into Godavari with the help of regulators and allied works to save about 15,800 acre of paddy and sugarcane fields from the fury of floods during monsoon.

I.P.S.

3923. SHRI RAM NAIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal to amend the Sections 354 and 509 of the Indian Penal Code Act; and

(b) if so, the time by which the said amendment bill is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI) : (a) and (b) There is no proposal under the consideration of the Government for amending Sectors 354 and 509 of the Indian Penal Code.

Expenditure on Advertisements

3924. SHRI SYED SHAHABUDDIN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the total expenditure on advertisement by and through DAVP since April 1, 1991 to March 31, 1995 and the advertisement budget for 1995-96 and the actual incurred between April-September, 1995;

(b) the break-up of the above expenditure during 1991-95 and during April-September by language;

(c) the break-up of the expenditure by big, medium and small newspapers for each period;

(d) the break-up of the above by periodically i.e. quarterly, monthlies, fortnightlies, weeklies and dailies; and

(e) the total advertisement bills pending unpaid with the DAVP as on March 31, 1994 and March 31, 1995 with break-up by language and category of newspaper, big, medium and small?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED) : (a) The year-wise expenditure committed on release of advertisements by DAVP since April 1, 1991 upto March 31, 1995 and 1995-96 (April to Sept.) is given in enclosed statement-I.

(b) the language-wise break-up of expenditure committed during the period April, 1991 to March 31, 1995 and during 1995-96 (April-September, 1995) is given in enclosed statement-II.

(c) The break-up of expenditure on advertisement released to big, medium and small newspapers for the aforesaid years is given in enclosed statement-III.

(d) Periodicity-wise expenditure committed for the aforesaid period is given in enclosed statement-IV.

(e) 13400 advertisement bills were pending as on 31.3.1994, which have since been processed for payment. The number of pending bills as on 31.3.1995 was 24630. Language-wise and category-wise pendency is not maintained.

STATEMENT-I

Year	Expenditure Committed (in Rs.)
1991-92	23,15,07,824.00
1992-93	29,86,27,428.00
1993-94	31,49,60,257.00
1994-95	27,43,36,135.00
1995-96 (April - Sept.)	20,83,51,291.00

The advertisement budget of DAVP for the year 1995-96 is Rs. 2306.01 lakhs. This figure does not include the amount being paid to DAVP by the Public Sector Undertakings Autonomous bodies, paying Departments/ Ministries and the Ministry of Family Welfare.